

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 1616 OF 2004

New Delhi, this the 9th day of July, 2004

HON'BLE SHRI R.K. UPADHYAYA, ADMINISTRATIVE MEMBER

V. K. Naithani
S/o Shri S.P. Naithani
Aged about 52
Resident of 52-B, KJ Apartments
Sector 53, NOIDA

And employed as
Assistant Director,
Aviation Research Centre,
Block V (East),
R.K. Puram, New Delhi.

(Applicant in person)

Versus

1. The Special Secretary,
Aviation Research Centre,
Director General of Security,
Block V, East, R. K. Puram
New Delhi

2. The Director of Accounts,
Cabinet Secretariat
Block IX, East, R. K. Puram,
New Delhi

.....Respondents

ORDER (ORAL)

Applicant states that he may be permitted to withdraw this Original Application with liberty to seek redressal of his grievances in accordance with law. Prayer is allowed.

2. The present Original Application is dismissed ^{as} and withdrawn.


(R.K. UPADHYAYA)
ADMINISTRATIVE MEMBER

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